

ITEM NO.7

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 735-737/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MUNNA RAJBHAR

Respondent(s)

Date : 19-05-2023 These appeals were called on for hearing today.

For Appellant(s)

Ms. Srishti Singh, AOR
Mr Ajay Kumar Prajapati, Adv.
Ms Rachana Chakrawarti, Adv.

For Respondent(s)

Mr. Rakesh Mishra, AOR
Ms. Nishu Gupta, Adv.
Ms. Mamta Rani, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Await certificate of service from the High Court in respect of the sole respondent in CrI.A.No.735/2023. D.O. letter be issued.

Respondent nos. 1 to 3 in CrI.A.No.736/2023 are duly represented.

Service is complete on the sole respondent in CrI.A.No.737/2023 but none has entered appearance.

Await original records of High Court and Trial Court. Issue D.O.

List again on 3.8.2023.

H. SHASHIDHARA SHETTY
Registrar